

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
25-06-2024 AT 10:30 AM**

Company Petition IB/74/2021

AND

IA (IBC) 660/2024 in Company Petition IB/74/2021

u/s. 7 of IBC, 2016

IN THE MATTER OF:

Stressed Assets Stabilisation Fund

...Financial Creditor

AND

Terrygold (India) Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 660/2024

Learned Counsel Mr B Harinath Rao, for applicant present through Video Conference.

Learned Counsel Ms Nishitha, for respondent present through Video Conference.

Learned counsel for the applicant reports not ready. For hearing, matter adjourned to 09.07.2024 as a last chance.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)